

**Kotakurja Private Limited**  
**List of Creditors as on 18.11.2019**

**IV Operational Creditors - Statutory Authorities**

Sr. No.	Name of the Claimant	Amount Claimed				Amount as per Books as on 18.11.2019			Amount Admitted		
		Principal	Interest	Damages	Total	Principal	Interest	Total	Principal	Interest	Total
1	ITO (TDS)*	4,67,220			4,67,220	-		-	4,67,220		4,67,220
2	Department of Commercial Taxes (Karnataka)**	9,14,664	7,97,473		17,12,137	17,12,137		17,12,137	17,12,137		17,12,137
3	DY. Commissioner of Income Tax Circle 1(2)(1)***	11,59,66,742			11,59,66,742	3,06,30,608		3,06,30,608	11,59,66,742		11,59,66,742
4	ESIC		1,15,259	1,65,674	2,80,933	2,64,000		2,64,000	-		-
5	Dy Commissioner of Commercial Taxes (Audit) 6.7	5,27,943	2,98,383		8,26,326						
6	Dy Commissioner of Commercial Taxes (Audit) 6.2	8,14,661	6,24,978		14,39,639						
	<b>Total Statutory Dues</b>	<b>11,86,91,230</b>	<b>18,36,093</b>	<b>1,65,674</b>	<b>12,06,92,997</b>	<b>3,26,06,745</b>	<b>-</b>	<b>3,26,06,745</b>	<b>11,81,46,099</b>	<b>-</b>	<b>11,81,46,099</b>

The claims marked in Yellow are received after 90th day of CIRP Commencement Date and are under Process.

\* The Claim filed by The Income Tax office, TDS Ward 2(1) pertains to Demand Notices issued for FY 2017-18 and FY 2018-19

\*\* The Claim filed by The Department of Commercial Taxes (Karnataka) pertains to Assessment Year 2013-14 and 2014-15

\*\*\* The Claim filed by The Dy. Commissioner of Income Tax, Circle 1(2)(1) pertains to Assessment Year 2007-08, 2012-13, 2014-15 and 2017-18